

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 421 OF 2025

IN THE MATTER OF:

**News Item titled “Illegal constructions flourish in Himachal due to lack of proper checks”
appearing in The Tribune dated 08.08.2025**

MEMO OF PARTIES (As Per ORDER DATED 20.08.2025)

**News Item titled “Illegal constructions flourish in Himachal due to lack of proper checks”
appearing in The Tribune dated 08.08.2025**

VERSUS

1. Department of Town and Country Planning, Himachal Pradesh
Department of Town and Country Planning, Himachal Pradesh
Himachal Civil Secretariat Shimla,
Yojna Bhawan, Sda Complex Block Number – 32a ,
Shimla Bypass, Kasumpti, Shimla, Himachal Pradesh 171009
Email: tcp-hp@nic.in (Respondent No.1)
2. Department of Urban Development,
Himachal Pradesh Palika Bhawan, Thalland, Shimla 171002
Email: ud-hp@nic.in (Respondent No.2)
3. Department of Environment, Science Technology & Climate Change
Through it's Director Paryavaran Bhawan,
Near US Club, Near U.S. Club To High Ct,
Bemloi, Shimla, Shimla, Himachal Pradesh-171001
Email: dbt-hp@nic.in (Respondent No.3)
4. Himachal Pradesh State Pollution Control Board
Through it's Member Secretary
Paryavaran Bhawan, Phase-III,
Below BCS, New Shimla – 171 009, Himachal Pradesh
Email: msspcb-hp@nic.in (Respondent No.4)
5. Ministry of Environment, Forest and Climate Change Dehradun
25, Subhash Road, Dehradun – 248001
Email: moef.ddn@gmail.com (Respondent No.5)